

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 232/Admin.(Services)/2022 Dated: Allahabad: May 30, 2022

Subject: Regarding Nominations for 05 days Refresher Training Programme for the Officers of Civil Judges Senior Division Cadre from 06.06.2022 to 10.06.2022 at JTRI, Lucknow.

Sir,

With reference to your letter no. Civil Judges Ref. Trg./2022-683 dated 24.05.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Refresher Training Programme for the Officers of Civil Judge Cadre from **06.06.2022 to 10.06.2022** at JTRI, Lucknow and to nominate the 65 officers of Civil Judge Senior Division cadre whose names are mentioned in the enclosed list-'A' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above

sd/-
I/c Joint Registrar (J) (Services)

No. 232(i)/Admin. (Services)/2022 Dated: Allahabad: May 30, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. Smt. Twishi Srivastava, Deputy Director, JTRI, Lucknow.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above

sd/-
Deputy Registrar

LIST- A**List of Civil Judges for the Refresher Training Programme****From 06.06.2022 to 10.06.2022**

Sl. No.	ID	Name	Designation	Place of Posting
1.	2043	RAHUL KUMAR SINGH	Civil Judge (Senior Div.)	Gorakhpur
2.	2044	PRASHANT SHUKLA	Addl. Chief Judicial Magistrate	Faizabad
3.	2046	SMT. NAHID SULTANA	Addl. Chief Judicial Magistrate	Kasganj
4.	2047	SURESH KUMAR DUBEY	Addl. Civil Judge /Sr.Div.)/ACJM.	Allahabad
5.	2068	SMT. JAYA PRIYADARSHINI	Addl. Civil Judge (Senior Div.)	Allahabad
6.	2048	SMT. BHAVYA TIWARI	Addl. Chief Judicial Magistrate	Lucknow
7.	2049	SUSHRI SALONI RASTOGI	Secretary, D L S A	Muzaffar Nagar
8.	2051	SMT. ALUNKRITA SHAKTI TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
9.	2052	SMT. NUHIN ZAIDI	Addl. Chief Judicial Magistrate	Etawah
10.	2054	DEEPAK KUMAR MISHRA	Civil Judge (Senior Div.)	Aligarh
11.	2055	SUSHRI AKANKSHA MISHRA	Addl. Chief Judicial Magistrate	Pratapgarh
12.	2056	VINOD SHARMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
13.	2058	SMT. NAMRATA SHARMA	Civil Judge (Senior Div.)	Hathras
14.	2059	MANINDRA PAL SINGH	Civil Judge (Senior Div.)	Etah
15.	2060	HITESH AGRAWAL	A.C.J.M. (Railway)	Jhansi
16.	2061	SMT. JYOTI AGARWAL	Addl. Chief Judicial Magistrate	Jaunpur
17.	2062	SHIVENDRA KUMAR MISHRA	Civil Judge (Senior Div.)	Deoria
18.	2063	SUSHRI KUMUD LATA TRIPATHI	Secretary, D L S A	Varanasi
19.	2065	SMT. TWISHI SRIVASTAV	Dy. Director, JTRI,UP	Lucknow
20.	2066	NITIN KUMAR	Civil Judge (Senior Div.)	Lakhimpur Kheri
21.	2313	SMT. CHHAVI KUMARI	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
22.	2069	SMT. SADHANA KUMARI GUPTA SD	Addl. Chief Judicial Magistrate	Etah
23.	2070	SMT. NAMRATA SINGH	Addl. Civil Judge (Senior Div.)	Allahabad
24.	2071	SUSHRI SHILPI CHAUHAN	Addl. Chief Judicial Magistrate	Kannauj
25.	2072	PAWAN KUMAR SINGH	A.C.J.M. (Railway)	Varanasi
26.	2073	SARVESH KUMAR MISHRA	Civil Judge (Senior Div.)	Ballia
27.	2260	SMT. TAPASYA TRIPATHI	Addl. Chief Judicial Magistrate	Ballia
28.	2074	SMT. TRISHA MISHRA	Civil Judge (Senior Div.)	Moradabad
29.	2109	VINAY KUMAR JAISWAL	A.C.J.M. (Railway)	Moradabad
30.	2075	SUSHRI RUCHI TIWARI	Addl. Chief Judicial Magistrate	Mathura
31.	2076	ASHWANI KUMAR	A.C.J.M. (Railway)	Farrukhabad
32.	2077	NITESH KUMAR SINHA	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
33.	2079	MOHAMMAD TAUSEEF RAZA	Secretary, D L S A	Ramabai Nagar
34.	2081	AMIT SINGH-II	Chief Judicial Magistrate	Mainpuri
35.	2082	SUSHRI PRIYANKA SINGH	Secretary, D L S A	Ambedkar N. at Akbarpur
36.	2083	VIVEK KUMAR SINGH-I	A.C.J.M. (Railway)	Bareilly
37.	2084	DEEPAK KUMAR JAISWAL	Addl. Chief Judicial Magistrate	Sitapur
38.	2085	AMIT MISHRA	Civil Judge (Senior Div.)	Mainpuri
39.	2086	SMT. FARHA JAMEEL	Secretary, D L S A	Lucknow
40.	2087	AMAN KUMAR SRIVASTAVA	Secretary, D L S A	Kushi Nagar at Padrauna
41.	2091	SMT. SHREYA BHARGAVA	Addl. Civil Judge (Senior Div.)	Allahabad
42.	2092	SMT. SANGEETA	Addl. Chief Judicial Magistrate	Budaun
43.	2093	SHAILESH PANDEY	Civil Judge (Senior Div.)	Kushi Nagar-Kasia
44.	2094	SUNIL KUMAR TRIPATHI	Addl. Chief Judicial Magistrate	Kushi Nagar- Kasia
45.	2095	RATNAM SRIVASTAV	Civil Judge (Senior Div.)	Mirzapur
46.	2096	SUDHANSHU SHEKAR UPADHYAY	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
47.	2097	SUSHRI AKANKSHA GARG	Civil Judge (Senior Div.)	Amroha
48.	2098	SMT. SONALI POONIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
49.	2118	BHAGAT SINGH	Civil Judge (Senior Div.)	Ramabai Nagar
50.	2189	NADEEM ANWAR	Civil Judge (Senior Div.)	Banda
51.	2190	GHANSHYAM SHUKLA	Addl. Chief Judicial Magistrate	Ghazipur
52.	2100	SUSHRI SUMAN TIWARI	Secretary, D L S A	Bulandshahar
53.	2101	ABHINAV YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Bijnor
54.	2102	SMT. RICHA VERMA	Secretary, D L S A	Faizabad
55.	2103	GAURAV PRAKASH	Addl. Chief Judicial Magistrate	Mainpuri
56.	2104	SUSHRI SUDHA YADAV	Civil Judge (Senior Div.)	Agra
57.	2105	VIVEK KUMAR SINGH-II	A.C.J.M. (Railway)	Gonda
58.	2106	SHUBHAM VERMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
59.	2107	BHAGWAN DAS GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
60.	2108	JASVEER SINGH YADAV	Secretary, D L S A	Etawah
61.	2110	MUKEEM AHMAD	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
62.	2111	DEVENDRA SINGH FAUZDAR	Secretary, D L S A	Budaun
63.	2112	SANDEEP	Addl. Chief Judicial Magistrate	Aligarh
64.	2113	MUKESH YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
65.	2114	KM. SUMITA	Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur